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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/07/2017 AT 10.30 AM


PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/43/ (IB)/2017  
NAME OF THE PETITIONER(S) : PANKAJ LATH  
NAME OF THE RESPONDENT(S) : GALAXY AMAZE KINGDOM LIMITED  
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	N. A mohamed Noor Ali	Partner	
		REPRESENTATION BY WHOM	

**ORDER**

Counsel for Petitioner present. No representation on behalf of the Respondent.  
Counsel for Petitioner is directed to send private notice to the Respondent along with a copy of the petition. He is further directed to make compliance with the provisions of section 9(3)(b) and (c) of I&B Code, 2016 within seven days. Put up on 21.07.2017 at 10.30 A.M.

  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)  
ghk

  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)